

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-87/2013(Pt.)/11667/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Pranjal Das,
District & Sessions Judge,
Jorhat.

Dated Guwahati the 2nd December, 2023.

Sub: Station Leave permission.

Ref:- Your letter No.JJA/11366/2023 dated 28.11.2023.

Sir,

With reference to your letter on the subject cited above, I am directed to inform you that your prayer for **station leave permission, from the morning of 30.11.2023 till the afternoon of 02.12.2023**, has been granted. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

sdf

JT.REGISTRAR (VIGILANCE)

Memo No.HC.VII-87/2013(Pt.)/11668/A, dated , 02-12-23

Copy to :

✓1. The Project Manager, Gauhati High Court.

[Signature]
JT.REGISTRAR (VIGILANCE)

[Signature]